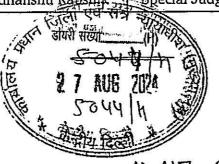
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE (PCACT) CBI, ROUSE AVENUE COURT COMPLEX, NEW DELHI.

ORDER

In partial modification of this office order No.DR.(Spl.Judges)/RACC/Gaz./2024/12899-12945-C dated 29th July, 2024 for performing urgent misc. work like remand work, issuance of search warrants etc. after 5.00 P.M. on a working day, Sunday and closed Holidays, the following Officers shall be on duty on the dates mentioned against their names:-

S.No.	Name of Officer	Designation	Dates	Sunday/ Holidays
1	Sh. Ankit Singla	Special Judge (PC Act)(CBI)-02	26.08.2024	Holiday
2	Sh. Sudhanshu Kaushik	Special Judge (PC Act)(CBI)-11	29.08.2024	-



accuance

(ANJU BAJAJ CHANDNA)
Principal District & Sessions Judgecum-Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.

No.D.R.(Spl.Judges)/RACC/Gaz./2024/14617-C/-14636Dated, Delhi the 24/81204-

Copy forwarded for information to :-

1. The Registrar General, High Court of Delhi, New Delhi.

The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.

Copy forwarded for information and necessary action to :-

1. The Officers concerned.

- 2. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
- 3. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
- 4. The Director, Directorate of Enforcement, New Delhi.
- 5. The Director General (Prisons), Tihar Jail, New Delhi.
- 6, The Chief Prosecutor, CBI/ACB, RACC, New Delhi
- The Website Committee, Tis Hazari Court, Delhi.
- 8. The Branch In-charge, Care Taking, Facilitation, Filing and Pool Cars Section, RACC, New Delhi.
- 9. The In-charge, Computer Branch, RACC, New Delhi.
- 10. The Reader/P.S. to the undersigned.
- 11. The Lockup In-charge, Rouse Avenue Court Complex, New Delhi.
- 12. The Police Chowki In-charge, Rouse Avenue Court Complex, New Delhi.

Alhandre

Principal District & Sessions Judgecum-Special Judge(PC Act)(CBI) Rouse Avenue Court Complex, New Delhi.